

(ख) यदि उपरोक्त भाग (क) का उत्तर 'हां' हो तो सरकार कब तक उक्त सुविधाएं उपलब्ध कराने में समर्थ हो सकेगी ?

†[LACK OF AMENITIES AT BARIARPUR STATION ON EASTERN RAILWAY

1119. SHRI J. P. YADAV : Will the Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that the platform at Bariarpur railway station on the loop line on the Eastern Railway is too narrow and small in size and no arrangement has been made on the other side of the station for providing shelter to the passengers for waiting-rooms and other allied amenities to the passengers and the railway staff ; and

(b) if the answer to part (a) above be in the affirmative the time by when Government will be able to provide the said facilities ?]

रेल मन्त्री (श्री सी० एम० पूनाचा) : (क) जी नहीं। इस स्टेशन के दोनों प्लेटफार्मों की लम्बाई-चौड़ाई पर्याप्त है अर्थात् वे 828' × 16' और 828' × 18' की है। अप प्लेटफार्म पर स्टेशन की इमारत के सामने 1200 वर्ग फुट का एक टेकदार शेड बना हुआ है। जुलाई, 1968 में स्टेशन की इमारत के दूसरी ओर डाउन प्लेटफार्म पर 1200 वर्ग फुट का भारतीय रेल मानक टाइप का एक मानक यात्री शेड बनाया गया है। स्टेशन की इमारत में 400 वर्ग फुट का एक तीसरे दर्जे का प्रतीक्षालय और एक ऊर्चे दर्जे का प्रतीक्षालय पहले से मौजूद है

(ख) सवाल नहीं उठता।

†[THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA) : (a) No. Both the platforms at this station are of adequate length and width i.e. 828' × 16' and 828' × 18'. On the up platform there is a lean-to shed in front of the station building measuring 1200 sft. A standard passenger shed of standard IRS type measuring 1200 sft. has been constructed on the down platform on the other side of the station building in July '68. In the station building a third class waiting hall measuring 400 sft. and an upper class waiting room already exist.

+[] English translation.

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(b) Does not arise.]

CEILING ON INDENT OF WAGONS FOR SALT

1120. SHRI T. SIDDALINGAYA : Will the Minister of RAILWAYS be pleased to state whether it is a fact that the Railways have imposed a ceiling on the indent of wagons for salt at Kandla and Jamnagar in spite of the fact that railway track or the wagon availability do not warrant such action ?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA) : Salt programmed by the Salt Commissioner is cleared according to the quotas notified in the salt Zonal Scheme issued by him. Registrations for programmed salt are, therefore, accepted on any day up to monthly quota fixed by the Salt Commissioner for each station where programmed salt is accepted for loading by the Railways. However, in the case of non-programmed salt, registrations are accepted to the extent of twenty times the commodity quota for non-programmed salt fixed for the Division, as acceptance of unlimited registrations would lead to inflated indents which will run into large numbers not necessarily representing the actual demands. According to the existing ceiling limits for non-programmed salt, registrations are accepted at Kandla on any day up to 160 wagons and at Jamnagar up to 53 wagons. On 10-12-68, there were only 39 pending indents of non-programmed salt at Kandla, which were registered on and after 8-12-68 and at Jamnagar, there were only 4 pending indents of non-programmed salt registered the previous day. It will thus be seen that adequate demands for non-programmed salt are not being placed by the merchants at Kandla and Jamnagar even up to the existing ceiling limits.

VACANT POSTS OF STENOGRAPHERS IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS

1121. SHRI T. SIDDALINGAYA : Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state :

(a) whether some posts of Central Secretariat Stenographers Service Grade I are lying vacant in the Ministry ; and

(b) if so, the reasons for not filling in such posts in the Ministry of Industry ?